## National Company Law Tribunal Allahabad Bench

CP NO.82/241-244/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE COMPANY: M/s Upkar Chemicals and Fertilisers Ltd

SECTION OF THE COMPANIES ACT: u/s 241-244 of Companies Act,1956

1. ANIL KUMAR PCS - Boxy · Co used fine Kr.

## CP No. 82/241-244 /ald/2016: Mr. Ved Prakash Bansal V/s M/s Upkar Chemicals and Fertilisers Ltd.

Shri Anil Kumar, PCS, Proxy counsel for petitioner submits that, both parties are desirous for seeking adjournment for two weeks in order to file rejoinder. The case is further adjourned for further hearing on completion of Pleadings.

List the matter 3rd March, 2017.

MR. H.P. CHATURVEDI, JDL. Member

Dated: 08.02.2017